- 14. Navketan Cooperative House Building Society.
- 15. Tara Cooperative House Building Society.
- 16. Yamuna Cooperative House Building Society.
- 17. Baljit Nagar Pursharat Cooperative House Building Society.
- 18. Backward Class & Low Income Cooperative House Building Society.
- 19. Talagang Cooperative House Building Society.
- 20. Caltex Cooperative House Building Society.
- 21. Jamuna Bazar Cooperative House Building Society.
- 22. Frontier Khyber Cooperative House Building Society.

BILL ON URBAN PROPERTY CEILING

-738. SHRI SANAT KUMAR RAHA.: Will the Minister of WORKS i AND HOUSING be pleased to state :

(a) whether Government have any proposal to introduce a bill for ceiling on urban property during the current Budget Session of Parliament; and

(b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : (a) and (b) The matter under consideration.

RESOLUTION FOR REGULARISATION OF UNAUTHORISED CONSTRUCTION IN DELHI

No. 739. SHRI SAVITA BEHEN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the Delhi Administration have taken exception to the adoption of a resolution by the Delhi Municipal Corporalion recommending regularisation of all unauthorised construction in Delhi in view of the fact that [he resolution was against the mandatory provisions of the Municipal Corporation Act; and (b) if so, the Government's reaction thereto?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) Yes, Sir.

(b) The Corporation subsequently rescinded its resolution.

DEATH OF A LADY DUE TO ANTIBIOTICINJECTION

74(). SHRI N. G. GORAY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state j

(a) whether it is a fact that recently a labourer of J. J. Colony in the Wazir-pur area. New Delhi, died after an antibiotic injection administered to her by a lady doctor of a CGHS Dispensary in the same area:

(b) if so. what are the details of the case; and

(c) the Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R. K. KHADILKAR): (a) and (b) A lady. who was administered a test dose of Penicillin-Streptomycin injection in the Wazirpur dispensary run by the Delhi Development Authority on 9th January. 1973, developed Penicillin reaction. In spite of measures taken immediate!) to counter-act the Penicillin reaction, the patient could not be saved.

(c) The Police have already registered a medico-legal case which is under investigation.

RE-IMBURSEMENT OF FREIGHT CHARGES ON FALSE PLEA

¹²⁷4i. DR. BHAI MAHAVIR : Will the Minister of EDUCA1 ION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that a Professor of Physics in LIT., Delhi had claimed reimbursement of the freight charges tor his personal baggage transported from U.S.A. on the false plea that it was part of the Institute's equipment; and